

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

36.

IA/72/2024 in CP/250(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.05.2024

NAME OF THE PARTIES: Shramik Multitrade Private Limited

SECTION: 271-273 OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Chandresh Rao i/b SK Singhi and Partners LLP, Ld. Counsel for Liquidator present (VC).
2. **IA/72/2024:** This is Application filed by the Liquidator in the matter of Shramik Multitrade Pvt. Ltd. (in Liquidation) under Section 288(1) of the Companies Act, 2013, to place on record the Fifth progress Report on the liquidation of the Company.
3. The above report is taken on record and to that effect the IA is allowed and **disposed** of.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)